

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.237 - Cont.A/10(AHM)  
2023 in IA/177(AHM)2021  
in  
**CP(IB) 482 of 2019**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Elcen Machines Pvt Ltd  
V/s  
MAKTEL Power Ltd

.....Applicant

.....Respondent

**Order delivered on: 08/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Atul Sharma, Adv.  
For the Respondent :

**ORDER**

**Cont.A/10(AHM)2023 in IA/177(AHM)2021**

Ld. Counsel for the liquidator is directed to file affidavit within one-week.

List for further consideration on 12.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**